OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs) TIS HAZARI COURT, DELHI

Sub: Regarding incorporation of endorsement as directed by the Hon'ble High Court of Delhi on the summon

CIRCUI AR

In compliance of the direction so contained in the judgment titled as Machine Tools Aids India v. Mr. GNC Infat. LIP. & ANR, C.M(M) No. 1324-2022 whereby it is directed that the Civil Court adjudicating Commercial Suits shall mandatority" incorporate the concoment "defendant should file his written statement of "defense within 30 days from the date of service/receipt of summons" on the notice of the summon under Order V Rule 10.6. CPC 1908.

All the Ahlmads/Assistant Ahlmads, posted in the Commercial Courts, Delhi/New Delhi are hereby directed to ensure to append/print the aforementioned endorsement on the summon(s) before generating the same from CIS by using the option "footnote" available in the CIS.

This issues with the prior approval of 1d. Principal Distrot & Sessions Judge, (HQs), Tis Hazari Court, Delhi.

Cheminan(1.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

Dated: 2 I FEB 2023

490 /15053- 15/13 IT Cell/ 2023

Copy forwarded for information and necessary actions to:

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Principal District & Sessions Judge, (HQs), THC.
 The Principal District & Sessions Judge, South, Saket.
- The Principal District & Sessions Judge, North West, Rohini.
- The Principal District & Sessions Judge, New Delhi, PHC.
 The Principal District & Sessions Judge, East, KKD.
- The Principal District & Sessions Judge, South East, Saket.
- 8. The Principal District & Sessions Judge, North, Rohini.
- 9. The Principal District & Sessions Judge, South-West, Dwarka.
- The Principal District & Sessions -cum-Special Judge (PC Act) (CBI), RADC.
 The Principal District & Sessions Judge. Shahdara, KKD.
- The Principal District & Sessions Judge, Shahdara, KKD.
 The Principal District & Sessions Judge, North East, KKD.
- 13. The Principal District & Sessions Judge, West, THC
- 14. The Ld. Presiding Officers, Commercial Courts, Delhi/New with a request to direct their Ahlamds/Assistant Ahlamds to comply with the direction.
- All the Ld. Officer In-charges, Computer Delhi/New Delhi.
- 16. The dealing Assistant, Layer seat, THC for usfolding.

 17 The Dealing assistant, Website Committee THC with the direction to upload on website.
- 18. Concerned file

Chairmin(LT. &/Digitization)/ Centralized Computer Committee Tis Hazari Court, Delhi

